

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF CONTINENTAL PROFILES LIMITED ("CPL" OR THE "TARGET COMPANY")

Registered Office: 16, Hare Street, Kolkata- 700 001

Open Offer for acquisition of 5,07,520 (Five Lacs Seven Thousand Five Hundred and Twenty) fully paid-up equity shares of Rs. 10/- each of CPL by Mr. Shyam Manohar Maheshwari (**hereinafter referred to as the "Acquirer"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations, 2011**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions) and Newz Bangla (Bengali daily Kolkata edition) on 16.04.2013.

1. Name of the Target Company : Continental Profiles Limited
2. Name of the Acquirer and Deemed Persons Acting in Concert : **Acquirer** : Mr. Shyam Manohar Maheshwari
Deemed PACs : Mrs. Radha Maheshwari & Mr. Rajesh Maheshwari
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : Maheshwari Datamatics Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Thursday, 13.06.2013
 - b) Date of Closing of the Offer : Wednesday, 26.06.2013
6. Date of Payment of Consideration : 29.06.2013
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 14/- per equity share		Rs. 14/- per equity share	
7.2.	Aggregate number of shares tendered	5,07,520		5,63,250	
7.3.	Aggregate number of shares accepted	5,07,520		5,05,750 [^]	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 71,05,280/-		Rs. 70,80,500/-	
7.5.	Shareholding of the Acquirer and Deemed PACs before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	1,55,373 (7.97%)		1,55,373 (7.97%)	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	7,10,079 (36.38%)		7,10,079 (36.38%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	5,07,520 (26.00%)		5,05,750 (25.91%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirer and Deemed PACs • Number • % of Fully Diluted Equity Share Capital	13,72,972 (70.35%)		13,71,202 (70.26%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders • Number • % of Fully Diluted Equity Share Capital	Pre Offer 10,86,548 (55.65%)	Post Offer 5,79,028 (29.65%)	Pre Offer 10,86,548 (55.65%)	Post Offer 5,80,798 (29.74%)

[^] 5,05,750 equity shares accepted pursuant to the Offer are presently held in trust by the Registrar to the Offer and are in the process of being transferred in favour of the Acquirer.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 05.06.2013.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Ms. Urvi Belani)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No. 2C, Kolkata 700 013

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Place: Kolkata

Date: 04.07.2013